

Subject:Fw: Comments on Daft Tariff order dated 10-10-2016 (Broadcasting and Cable services)

Date:Mon, 14 Nov 2016 14:36:48 +0000 (UTC)

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HD channel rate should be 1.5 times the SD rate of the genre(not 3 times)

On Monday, 14 November 2016 7:38 PM, "pkk2922@yahoo.com"<pkk2922@yahoo.com> wrote:

Sir,

We would like to place our comments (Consumer Forum in Kerala) on the above Draft Tariff order.

It is understood that the cost to convert SD channel to HD channel is very minimal. Then there is no justification to allow 3 times the a la carte rate of the pay channel for the same content; the regulator should bring in a regulation to control the tendency of the broadcasters of converting SD to HD format, the subscribers should have the freedom to choose either SD or HD format - both formats should be available in the network. TRAI should regulate the tendency of the broadcasters to convert their existing channels to new premium channels especially in GEC, SPORTS and MOVIES genres in order to increase their revenue as it will be hurting the consumers - fix the rate at the same level of the SD format, instead of 3 times the rate.

Consumer Forum